

during the period from 1-4-1969 to 27-3-1970.

(b) In lieu of service charges, dearness allowance is paid to the employees in accordance with the recommendations of the Wage Board for Hotels and Restaurants for Delhi.

(c) Yes, Sir.

(d) The entire amount of service charges collected has been appropriated in the manner recommended by the Wage Board.

Import of Gold and silver

5277. SHRI S. N. MISRA : Will the Minister of FINANCE be pleased to state :

(a) the quantity and value of gold and silver imported in the financial year 1969-70, country wise ;

(b) out of these imports how much gold and silver has been spent for Governmental purposes ; and

(c) at what rates the gold and silver have been imported in the years 1969-70 ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) to (c). During the financial year 1969-70, neither gold nor silver was imported on Government account. For the private sector, while no licences were issued for the import of silver, the

following imports of gold were permitted during the said period :

Country	Quantity in GMS	Value in Rupees
U.K.	29507.350	274,103
Doha	5249.068	44,622
Kuwait	80997.570	691,457
Dubai	3148.800	26,765
Bahrain	1166.100	9,912

These imports were permitted for manufacture into jewellery and re-export.

Advance made by Nationalised Banks to Large and Small Scale Industries

5278. SHRI S. N. MISRA : Will the Minister of FINANCE be pleased to state:

(a) the amount of the advances made by Nationalised Banks in the financial year ending 1970 to large and small scale industries ;

(b) the advances that have been made in the next three financial quarters by these Nationalised Banks in respect of large and small scale industries.

(c) the rate of interest that has been charged from the borrowers ; and

(d) what was the prevailing rate of interest before the nationalisation of the banks and now, for similar advances ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) The amount of advances granted by the nationalised banks in the financial year ending March 1970 to large scale industries is not separately available. Data relating to advances granted to small scale industries are given below :

(Amount in crores of Rupees)

As on the last Friday of

	July 1969		March 1970	
	No. of A/Cs.	Balance Outstanding	No. of A/Cs.	Balance Outstanding
(A) Advances to small-scale industry	36927	135.09	57800	198.74
(B) Loans for setting up industrial estates	7	0.13	17	0.25

(b) Information regarding advances made to large scale sector is not separately available. Data regarding advances made by

nationalised banks to small scale sector are given below :

(Amount in crores of Rupees)

As on the last Friday of

	June 1970		August 1970	
	No. of A/Cs.	Balance Outstanding	No. of A/Cs.	Balance Outstanding
(A) Advances to small-scale industry	57583	206.45	61447	205.68
(B) Loans for setting up industrial estate	24	0.45	41	0.53

(c) and (d). The rate of interest charged by nationalised banks on advances to small scale industries vary between $7\frac{1}{2}\%$ to $9\frac{1}{2}\%$ per annum depending upon the type of advances. In the case of other types of borrowers (excluding borrowers to whom pre-shipment or post-shipment credit has been granted in which case the rate of interest will be 6%), the rates of interest range from $7\frac{1}{2}\%$ to 11% p.a depending upon the type of advance. In the case of advances against certain commodities, all scheduled banks are required to charge a minimum rate of interest of 12% p.a.

The above mentioned rates of interest have been in vogue since March-June, 1970. Prior to this period the rates were lower by $\frac{1}{2}\%$ to $1\frac{1}{2}\%$ owing to the fact that there was a ceiling imposed by the Reserve Bank of India on the rates chargeable. This ceiling was withdrawn in January, 1970. The rate of interest on certain categories of deposits were also increased from April 1, 1970. These two changes necessitated a slight increase in the rate of interest which were effected generally by the banks from March to June, 1970.

Amount Collected under the Emergency Risks (Factories) Insurance Act

5279. SHRI S. N. MISRA : Will the Minister of FINANCE be pleased to state :

(a) how much amount had been collected by Government under the Emergency Risks (Factories) Insurance Act, 1962 from the

date of its operation upto the date of its cessation ;

(b) how much amount has been paid or given to any of the Factories under the said Act up to the end of the financial year 1969-70 ; and

(c) how much amount out of these collections has been spent in establishment and recoveries of the Risk and Insurance Premiums and Penalties ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The total collections made under the Emergency Risks (Factories) Insurance Act, 1962 from 1-1-1963 to 31-1-1968 are Rs. 35.75 crores.

(b) The amount paid in settlement of claims under the Act up to the end of 1969-70 is Rs. 81.43 lakhs.

(c) The total expenses incurred till 31-1-1970 are Rs. 61.54 lakhs.

"Seizure of Contraband Gold"

5280. SHRI S. N. MISRA : Will the Minister of FINANCE be pleased to state :

(a) what is the amount of contraband gold detected and seized in the financial year ending 1969-70, State-wise ;

(b) how this contraband gold has been disposed of ; and

(c) how much amount has been credited